

**Cooperative Society of Defence
Science Laboratory**

2684. SHRI SHRIDHAR WASU-DEO DHABE: Will the Minister of DEFENCE be pleased to state:

(a) whether the Director of Defence Science Laboratory, Metcalfe House, Delhi, was the President of thrift and credit co-operative society of that Directorate even though he was not a member of the society;

(b) whether misappropriation of nearly Rs. 80,000/- has been established in the society by an inquiry officer; and

(c) if so, what action against the Director has been taken or proposed to be taken for being President without being a member of the society and for misappropriation?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL): (a) Yes, Sir. He was ex-officio President.

(b) Yes, Sir.

(c) Does not arise as he was ex-officio President under the bye-laws of the Society and as there was no allegation against him.

**Projects sanctioned for Defence Science
Laboratory**

2685. SHRI SHRIDHAR WASU-DEO DHABE: Will the Minister of DEFENCE be pleased to state:

(a) whether projects worth nearly Rs. 8 million were recently sanctioned at DSL (Defence Science Laboratory Delhi), of LASERS;

(b) whether Defence Science Laboratory has imported Co₂ Laser;

(c) whether Solid State Physics Lab. (SPL) Delhi had claimed to have developed Co. Laser;

(d) whether SPL had been working in the field of Lasers for the past 10 years or so; and

(e) if the replies to the above is in affirmative (i) what happened to the works done by SPL; (ii) why Co₂ Laser was imported at DSL; (iii) why Laser work was shifted from SPL to DSL; (iv) whether work on Lasers is continuing at SPL also?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL): (a) to (c) Yes, Sir.

(d) Solidstate Physics Laboratory (SPL) was working on Lasers till 1976.

(e) (i) The work done by Solidstate Physics Laboratory (SPL) in the field of Lasers was for competence building.

(ii) It was required as a standard for testing and evaluation of various optical and electro-optical materials.

(iii) No work on Lasers was shifted from SPL to DSL. However it was decided in 1978 that all future work on lasers should be concentrated at DSL instead of being pursued at both DSL and SPL.

(iv) No, Sir.

Award of Backward Classes Scholarships

2686. SHRI PANDURANG
DHARMAJI JADHAV: I
SHRI AHMED HOSSAIN
MONDAL:
SHRI PRASENJIT BARMAN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Government have prescribed an income limit of parents for grant of post S.S.C. scholarships to Scheduled Castes/ Scheduled Tribes students; and